

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 3022  
TO BE ANSWERED ON 06.08.2018**

**National Council For Teacher Education**

**3022. SHRI RABINDRA KUMAR JENA:**

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has proposed shifting of 4 regional committee offices of National Council for Teacher Education (NCTE) from Bhubaneswar, Bhopal, Jaipur and Bangalore to Delhi;
- (b) if so, the reasons for this shift;
- (c) the jurisdiction and role of regional committee offices of NCTE in the 4 States where it is currently located;
- (d) whether eastern regional committee of NCTE can sufficiently govern over its jurisdiction of States in the North East, Odisha and West Bengal with its offices in Delhi;
- (e) whether the representation from eastern regional committee of NCTE, Bhubaneswar has expressed in writing or otherwise its opposition to the shift of its office to Delhi; and
- (f) if so, the response of the Government thereto?

**A N S W E R  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) & (b) : Yes, Sir. The General Body of National Council for Teacher Education (NCTE) in its 46<sup>th</sup> Meeting held on 28<sup>th</sup> March, 2017 approved for shifting of all the 4 Regional Committees of NCTE at New Delhi in the new building at Sector 10, Dwarka, New Delhi. In view of the online system of applying for new courses and their centralized processing, now applicant institutions are not required to visit the regional office for the purpose of processing of their applications. Accordingly, any geographical change in location of regional offices does not have any significance in so far as recognition process and monitoring of a teacher education institution is concerned. Rather this move is expected to bring in transparency, optimum utilization of human and other resources and significantly reduce instances of uncalled for discretion leading to corruption and malpractices. Further, the location in Delhi of all offices enables optimum utilization of scarce resources and better supervision by NCTE Headquarters.

(c): Jurisdiction of each Regional Committee of NCTE is as under:-

<b>Sl. No.</b>	<b>Regional Committee</b>	<b>Territorial Jurisdiction</b>
<b>1.</b>	Eastern Regional Committee	Arunachal Pradesh, Assam, Bihar, Jharkhand, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Sikkim, Tripura and West Bengal.
<b>2.</b>	Northern Regional Committee	Haryana, Himachal Pradesh, Punjab, Rajasthan, Uttar Pradesh, Uttaranchal, Chandigarh and Delhi.
<b>3.</b>	Southern Regional Committee	Andhra Pradesh, Telangana, Karnataka, Kerala, Tamil Nadu, Andaman and Nicobar Islands, Lakshadweep and Pondicherry.
<b>4.</b>	Western Regional Committee	Chhattisgarh, Goa, Gujarat, Madhya Pradesh, Maharashtra, Dadra and Nagar Haveli and Daman and Diu.

The role of Regional Committees of NCTE is to recognize Teacher Education Institutions (TEIs) offering course or training in Teacher Education and permit the recognized TEIs to start any new course or training in Teacher Education.

(d) to (f): The Eastern Regional Committee with its office at New Delhi can sufficiently govern the jurisdiction of States in the North East, Odisha and West Bengal as there is adequate availability of transportation/communication for New Delhi from these States in the unlikely eventuality that an institution desired a face to face interaction, even when that is not mandated or required as per extant Regulations. There has been no representation from any of the Regional Committee members against this notification.

\*\*\*\*\*